

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/2500/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 17th July, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2020/2392 dtd 16.07.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for three days from 22.07.2020 to 24.07.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 21.07.2020 till the morning of 27.07.2020, subject to adherence to lockdown protocols. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

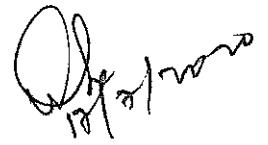
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/2501/A, dated 17-7-2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


17/7/2020

JT.REGISTRAR (VIGILANCE)

Rdara